

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/171/2017
NAME OF THE PETITIONER(S) : LIVINGWORLD BUILDING STUDIO PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

AMBILI.B

Company Prosecutor
RoC Kerala



A. Mohan Kumar



ORDER

Representative for Applicant is present. Counsel for RoC present and filed counter. Representative for the Applicant has filed a fresh affidavit on behalf of the shareholders. The same is taken on record. Matter is posted for arguments. Put up on 15.01.2018 at 10.30 A.M.

ghk

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)